

By Fax/e-mail

THE HIGH COURT OF TRIPURA  
AGARTALA

No.F.48(1)-HC/2015/ 24541-45

Statement

From: A. Debbarma,  
Registrar (Judicial)

To

1. The District & Sessions Judge,  
Unakoti Judicial District, Kailashahar.
2. The District & Sessions Judge,  
West Tripura Judicial District, Agartala.
3. The District & Sessions Judge,  
South Tripura Judicial District, Belonia.
4. The District & Sessions Judge,  
North Tripura Judicial District, Dharmanagar.
5. The District & Sessions Judge,  
Gomati Judicial District, Udaipur.



Dated, Agartala, the 10<sup>th</sup> December, 2015.

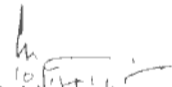
Sub: Lok Sabha Unstarred Question No.913 regarding "Pending Court Cases"  
raised by Shri Suman Balka and others, Hon'ble Members of Parliament.  
Sir,

In enclosing herewith a copy of the letter No.N-14/32/2015-NM, dated 27.11.2015 as received from the Under Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, New Delhi on the subject cited above, I am to request you to furnish the required information in respect of Question No. a & b to this Registry positively by 14.12.2015 by Fax/e-mail or Special messenger for doing the needful at this end.

The matter may kindly be treated as MOST URGENT.

Encl: As stated above.  
(1 sheet of Paper)

Yours faithfully,

  
(A. Debbarma)  
Registrar (Judicial)

12451

**File No. N-14/32/2015-NM**  
**LOK SABHA UNSTARRED QUESTION No. 913 FOR REPLY ON 3.12.2015**

**Government of India**  
**Ministry of Law & Justice**  
**Department of Justice**

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*Jaisalmer House,  
New Delhi, the 27<sup>th</sup> November, 2015*

To,  
The Registrar General  
Tripura High Court  
Agartala - 799 006.



Subject: **Lok Sabha Unstarred Question No. 913 for reply on 3.12.2015 regarding 'Pending Court Cases' raised by Shri Suman Balka and others, Hon'ble Members of Parliament.**

Sir,

I am directed to say that this Department has received following Lok Sabha Unstarred Question no. 913 for reply on 3.12.2015:

- (a) the number of cases pending in Supreme Court, High Courts and Subordinate Courts as on date;
- (b) the number of cases disposed of by these Courts during last three years and the current year, Court/State/UT wise;
- (c) whether the Government has assessed the reasons for inordinate delay in delivery of justice in the country; and
- (d) if so, the outcome thereof along with the steps taken/being taken to address the issue and ensure expeditious disposal of the pending cases?

It is requested that part wise updated information and data may please be furnished to enable this Department to reply the above mentioned Parliament Question.

Your faithfully,

A handwritten signature in black ink, appearing to read "Z.A. Khan".

**(Z.A.Khan)**

Under Secretary to the Government of India  
Telefax: 23072139  
E-mail: [za.khan99@yahoo.com](mailto:za.khan99@yahoo.com), [us-doj-mha@gov.in](mailto:us-doj-mha@gov.in)